

THE HIGH COURT OF KERALA

**KOCHI - 682 031
DATED - 23/12/2015**

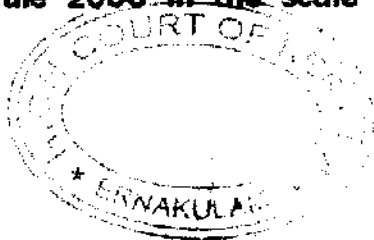
PROCEEDINGS

Judicial Department - Filling up the vacancies of Sheristadars of Chief Judicial Magistrate's Court, - Orders Issued.

ORDER NO : B1- 2624/2015

As part of filling up the existing vacancies of Sheristadars in the Subordinate Judiciary the following orders are issued.

- 1. Sri. P.Y. Joseph, Senior Superintendent, Chief Judicial Magistrates Court, now functioning as Temporary Judicial First Class Magistrate, Sasthamcotta is notionally promoted to the cadre of Sheristadar, Chief Judicial Magistrate's Court under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules 2006 in the Scale of Pay Rs. 21240 - 37040 and is allowed to continue as temporary Judicial First Class Magistrate, Sasthamcotta.**
- 2. Sri. Antony Savio, Senior Superintendent, Chief Judicial Magistrate's Court, now functioning as temporary Judicial First Class Magistrate, Ambalapuzha is notionally promoted to the cadre of Sheristadar, Chief Judicial Magistrate's Court, under Rule 4 (a) of the Kerala Judicial Ministerial Service Rule 2006 in the scale of pay of Rs. 21240 - 37040 and is allowed to continue as Judicial First Class Magistrate, Ambalapuzha (on temporary basis).**
- 3. Sri. S. Sreekumar, Senior Superintendent, Chief Judicial Magistrate's Court, Kottayam is promoted as Sheristadar, Chief Judicial Magistrate's Court under Rule 4 (a) of the Kerala Judicial Ministerial Service Rule 2006 in the scale of pay of Rs. 21240 - 37040 and posted as**



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Sheristadar, Chief Judicial Magistrate's Court, Thodupuzha.

4. Sri. Kunhikrishnan Nambi.E. Senior Superintendent, Chief Judicial Magistrate's Court, Kasaragod is promoted as Sheristadar, Chief Judicial Magistrate's Court, under Rule 4 (a) of the Kerala Judicial Ministerial Service Rule 2006 in the Scale of Pay of Rs. 21240 - 37040 and posted as Sheristadar, Chief Judicial Magistrate's Court, Kozhikode.

The Presiding Officers of the Courts concerned are directed to make necessary charge arrangements.



(By Order)

N. Anil Kumar

Registrar (Subordinate Judiciary)

To

**The Accountant General (A&E) Kerala, Thiruvananthapuram
(4 copies)**

**The Principal Accountant General (Audit) Kerala,
Thiruvananthapuram**

**The Additional Chief Secretary to Government, Home ©
Department, Thiruvananthapuram (With C/L)**

The Director of Public Relations, Thiruvananthapuram

**The District Judges of Kottayam, Thodupuzha, Kasaragod,
Kozhikode.**

The Chief Judicial Magistrate of 14 Districts.

The Officers and Court Concerned

The Private Secretary to the Honourable Chief Justice, High Court

The Public Relations Officer, High Court

The Confidential Assistant to the Registrar , High Court

**The B2(A), B3 (A), B4 (A), B5 (A), C1, C3, D2, E1, & I1 Seats
High Court.**

The Administrative Records Section, High Court (2 copies)

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